

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2315**

TO BE ANSWERED ON THE 9TH AUGUST, 2023/ SRAVANA 18, 1945 (SAKA)

FINANCIAL ASSISTANCE THROUGH SDRF

2315# SMT. GEETA ALIAS CHANDRAPRABHA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government provides financial assistance to the States through the State Disaster Response Fund (SDRF) in case of loss due to rains and natural calamities;

(b) if so, the total number of States to which funds were provided as financial assistance during the last five years and the total amount provided;

(c) the total funds provided to the States which have been affected by excessive rainfall and floods this year, the details thereof, State-wise; and

(d) the details of the categories of disasters for which financial assistance is provided by the SDRF?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (d): As per the National Disaster Management Policy, the primary responsibility for disaster management rests with the State Governments. The State Governments provide financial relief to the affected people in the event notified natural disasters from the State Disaster Response Fund (SDRF), already placed at its disposal, in accordance with approved items and norms of Government of India (GOI). However, in the event of disaster of a severe nature, additional financial assistance is extended from the National Disaster Response Fund (NDRF), as per laid down procedure, which

includes an assessment based on the visit of an Inter-Ministerial Central Team (IMCT).

The details of funds allocated and released from SDRF and NDRF during 2018-19 to 2022-23 and during 2023-24 are given at Annexure-I and Annexure-II, respectively.

The allocation in the SDRF is made for all States towards 12 notified disasters viz. cyclone, drought, earthquake, fire, flood, tsunami, hailstorm, landslide, avalanche, cloud burst, pest attack and frost & cold wave. Besides, State Government can use up to 10% fund of the annual allocation of the SDRF for providing immediate relief to the victims of natural disasters that they consider to be 'disaster' within the local context in the State.

STATEMENT SHOWING STATE-WISE DETAILS OF ALLOCATION AND RELEASE OF FUNDS UNDER SDRFAND NDRF DURING THE YEAR 2018-19 TO 2022-23

(Rs. in crore)

S.N.	State	Allocation under SDRF including Centre and State share					Centre's Share of SDRF Released					Release from NDRF				
		2018-19	2019-20	2020-21	2021-22	2022-23	2018-19	2019-20	2020-21	2021-22	2022-23	2018-19	2019-20	2020-21	2021-22	2022-23
1.	Andhra Pradesh	509.00	534.00	1192.80	1192.80	1252.80	458.10	324.15	895.20	895.20	940.00	1004.88	570.91	657.029	351.43	--
2.	Arunachal Pradesh	60.00	63.00	222.40	222.40	233.60	54.00	56.70	200.00	200.00	210.40	132.49	--	59.34	--	--
3.	Assam	532.00	559.00	686.40	686.40	720.80	478.80	503.10	617.60	617.60	648.80	--	--	44.37	--	250.00
4.	Bihar	543.00	570.00	1510.40	1510.40	1586.40	101.815	631.12	1132.80	1132.80	1189.60	--	953.17	1255.27	1038.96	--
5.	Chhattisgarh	278.00	292.00	460.80	460.80	484.00	349.575	177.30	345.60	345.60	181.60	--	--	--	--	--
6.	Goa	4.00	4.00	12.00	12.00	12.80	1.80	4.20	9.60	9.60	9.60	--	--	--	--	--
7.	Gujarat	816.00	856.00	1412.00	1412.00	1482.40	449.95	886.80	1059.20	1059.20	556.00	--	--	--	1000.00	--
8.	Haryana	356.00	374.00	524.00	524.00	550.40	320.40	227.10	392.80	392.80	412.80	--	--	--	--	--
9.	Himachal Pradesh	273.00	287.00	363.20	363.20	380.80	245.70	197.23	327.20	327.20	342.40	227.29	518.06	2.90	--	214.26
10.	Jammu & Kashmir #	295.00	310.00	--	--	--	252.90	405.00	--	--	--	--	--	--	--	--
11.	Jharkhand	421.00	442.00	605.60	605.60	635.20	315.75	331.50	454.40	454.40	--	--	--	--	200.00	--
12.	Karnataka	320.00	336.00	843.20	843.20	885.60	288.00	204.00	632.80	632.80	664.00	959.84	3208.28	689.27	1623.30	939.83
13.	Kerala	214.00	225.00	335.20	335.20	352.00	192.60	136.65	251.20	251.20	264.00	2904.85	--	--	--	--
14.	Madhya Pradesh	1016.00	1066.00	1941.60	1941.60	2038.40	914.40	647.10	1456.00	1456.00	1528.80	334.00	1712.14	1891.79	600.50	--
15.	Maharashtra	1717.00	1803.00	3436.80	3436.80	3608.80	1287.75	1352.25	2577.60	2577.60	2706.40	2088.59	5189.40	420.12	1056.39	--
16.	Manipur	22.00	23.00	37.60	37.60	39.20	9.90	30.60	33.60	33.60	35.20	--	--	26.53	--	--
17.	Meghalaya	28.00	29.00	58.40	58.40	60.80	12.60	38.70	52.80	52.80	27.20	--	--	16.52	--	--
18.	Mizoram	20.00	20.00	41.60	41.60	43.20	18.00	18.00	37.60	37.60	39.20	--	--	--	--	--
19.	Nagaland	11.00	12.00	36.80	36.80	38.40	9.90	10.80	32.80	32.80	34.40	195.99	176.52	1.335	--	107.304
20.	Odisha	865.00	909.00	1711.20	1711.20	1796.80	778.50	552.00	1283.20	1283.20	1348.00	341.72	3294.10	500.00	500.00	--
21.	Punjab	451.00	474.00	528.00	528.00	554.40	321.99	412.37	474.43	396.00	416.00	--	--	--	--	--
22.	Rajasthan	1277.00	1340.00	1580.00	1580.00	1659.20	957.75	1005.00	1184.80	1184.80	1244.80	526.14	1949.59	68.65	--	13.46
23.	Sikkim	36.00	38.00	44.80	44.80	47.20	32.40	34.20	40.00	40.00	42.40	54.93	--	73.86	55.23	--
24.	Tamil Nadu	786.00	825.00	1088.00	1088.00	1142.40	707.40	500.85	816.00	816.00	856.80	900.31	--	286.91	566.36	--
25.	Telangana	317.00	333.00	479.20	479.20	503.20	226.50	487.50	359.20	359.20	188.80	--	--	--	--	--
26.	Tripura	36.00	38.00	60.80	60.80	63.20	32.40	34.20	54.40	54.40	56.80	171.74	--	12.93	--	--
27.	Uttar Pradesh	781.00	820.00	2062.40	2062.40	2165.60	351.45	849.30	1546.40	1546.40	812.00	157.23	--	--	--	--
28.	Uttarakhand	243.00	255.00	832.80	832.80	874.40	218.70	229.50	749.60	749.60	787.20	--	--	--	--	--
29.	West Bengal	598.00	628.00	1078.40	1078.40	1132.80	269.10	650.40	808.80	808.80	849.60	--	958.33	2250.28	350.13	--
TOTAL		12,825.00	13,465.00	23,186.40	23,186.40	24,344.80	9,658.13	10,937.62	17,825.63	17,747.20	16,392.80	10,000.00	18,530.50	8,257.11	7,342.30	1524.854

Now UT of Jammu and Kashmir and UT of Ladakh.

Details of allocation and release of funds from SDRF and NDRF during 2023-2024

As on 17.07.2023

(Rs. In Crore)

SI No.	Name of the State	Allocation of SDRF			Release under SDRF		Release under NDRF
		Central Share	State Share	Total	1 st Installment	2 nd Installment	
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	987.20	328.00	1315.20	493.60	-	-
2.	Arunachal Pradesh	220.80	24.80	245.60	110.40	-	-
3.	Assam	680.80	76.00	756.80	340.40	-	-
4.	Bihar	1248.80	416.00	1664.80	624.40	-	-
5.	Chhattisgarh	380.80	127.20	508.00	181.60#	-	-
6.	Goa	9.60	3.20	12.80	4.80	-	-
7.	Gujarat	1168.00	388.80	1556.80	1140.00	-	-
8.	Haryana	433.60	144.00	577.60	216.80	-	-
9.	Himachal Pradesh	360.80	40.00	400.80	180.40	180.40	-
10.	Jharkhand	500.80	166.40	667.20	-	-	-
11.	Karnataka	697.60	232.00	929.60	348.80	-	-
12.	Kerala	277.60	92.00	369.60	138.80	-	-
13.	Madhya Pradesh	1605.60	535.20	2140.80	802.80	-	-
14.	Maharashtra	2841.60	947.20	3788.80	1420.80	-	-
15.	Manipur	37.60	4.00	41.60	18.80	-	-
16.	Meghalaya	58.40	6.40	64.80	27.20#	-	-
17.	Mizoram	41.60	4.80	46.40	20.80	-	-
18.	Nagaland	36.80	4.00	40.80	18.40	-	-
19.	Odisha	1415.20	471.20	1886.40	707.60	-	-
20.	Punjab	436.80	145.60	582.40	218.40	-	-
21.	Rajasthan	1307.20	435.20	1742.40	653.60	-	-
22.	Sikkim	44.80	4.80	49.60	22.40	-	-
23.	Tamil Nadu	900.00	300.00	1200.00	450.00	-	-
24.	Telangana	396.00	132.00	528.00	188.80#	-	-
25.	Tripura	60.80	6.40	67.20	30.40	-	-
26.	Uttar Pradesh	1705.60	568.00	2273.60	812.00#	-	-
27.	Uttarakhand	826.40	92.00	918.40	413.20	-	-
28.	West Bengal	892.00	297.60	1189.60	446.00	-	-
	Total	19,572.80	5,992.80	25,565.60	10031.20	180.40	-

includes arrears of previous year.
